



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Aug/202526/6**DATED:** 29/08/2025Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Aug/202526/6 dated 29/08/2025 of Norms Committee - VII for the year 2025-26 was held on 29/08/2025 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	V L S V S S BHARANI, Deputy DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Aug/202526/6	
Case Status	Case Approved	
Party Name	CONTINENTAL INDIA PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025	
HQ File Number	HQRNORM APPLY 00000175AM26	
RA File Number	NA	
Licence No and Date	NA	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under: - (AA No. 0510412682 dt. 28.11.2019)		
Export Item Name: Truck Radial Tyre		
Quantity: 637000.0 Kg		
Import item:		
S. no.	Item description	Quantity recommended per 100 Kg of export
1	Natural Rubber	28.32 Kg
2	Synthetic Rubber- SBR(12.32	12.32 Kg
3	Carbon Black(1.50	1.50 Kg
	Polybutadene Rubber-PBR	6.46 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	2 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001718AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Manufacturing process indicating stage wise wastage of raw materials.
2. To submit 4 E indicating both imported and indigenous items to manufacture export item and wastage with justification.
3. Reason for high content of Brass coated steel wire and Miscellaneous Chemicals in the export item.
4. Photographs with drawing/design of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	3 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000198AM25
RA File Number	NA
Licence No and Date	0710117303/20/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. A copy of Advance Authorization issued by licensing authority.
2. To fill 4 E separately for each export item (Rubber Gasket and Rubber Profile), indicating both imported and indigenous items and wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	4 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00003923AM25
RA File Number	03AA04033055 AM21
Licence No and Date	0311004056/25/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S.No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity required for 100 MT of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	6,000.0 MT	1.Natural Rubber	20.893 MT
			2.Bromobutyl Rubber	2.956 MT
			3. Nylon Tyre Cord Fabric (Dipped)	1.014 MT
			4.Polyester Tyre Chord	3.609 MT
			5. Carbon Black	23.833 MT
			6. Synthetic Resin (Bonding Agent)	0.904 MT
			7.Micro Crystalline Wax	0.320 MT
			8.Rubber Chemicals, Retarders	0.105 MT
			9.structoral	0.338 MT
			10. Adhesive Agent	0.036 MT
			11. Hydrocarbon Tackifier	0.287 MT
			12. Resorcinol-formaldehyde resin	0.050 MT
			13 Monobond 680 c	0.042 MT
			14. Steel tyre chord	7.200 MT
			15.Synthetic Rubber SBR 1502	8.488 MT

	16. Synthetic Rubber PBR.	6.40 MT
	17. Synthetic Rubber SBR 1723	3.163 MT
	18. isoprene Rubber	0.705 MT
	19. Insoluble Sulphur	868 MT
	20.Silicon Dioxide.	3.173 MT
	21. Synthetic Rubber SSBR	3.966 MT
	22. SulphurSilane	0.151 MT
	23. Hydrocarbon Resin	0.362 MT
	24.butyl rubber	0.972 MT
	25.Liquid Isoprene	0.042 MT
	26. Rubber Chemicals, Antioxidants	1.069 MT
	27. Rubber Chemicals, Accelerators.	0.682 MT
	28. Misc Chemicals	1.195 MT
	29. Zincolet	0.116 MT
	30. Reclaim Rubber	0.597 MT
	31. Bead Wire	3.680 MT
	32. Stearic Acid	0.592 MT
	33. Wax Blend	0.099 MT

	34. Rubber Process Oil	2.896 MT
	35. Zinc Oxide	1.834 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00004082AM25
RA File Number	03AA04033115 AM21
Licence No and Date	0311004193/01/06/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item: Automobile Tyres Reinforced with Nylon Tyre Cord Fabric (2/3 Wheeler, Farm)

Quantity: 6,000 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT of export item
1.	Natural Rubber	14.704 MT
2.	Bromo butyl Rubber	0.137 MT
3.	Synthetic Rubber SBR 1502	7.375 MT
4.	Synthetic Rubber SBR 1723	10.193MT
5.	Synthetic Rubber SBR1739	0.842 MT
6.	Synthetic Rubber SBR1712	3.496MT

7.	Styrene Butadiene Copolymer	0.093 MT
8.	Synthetic Rubber PBR	9.116 MT
9.	Synthetic Rubber SSBR	0.076 MT
10.	Nylon Tyre Cord Fabric – Dipped	6.396 MT
11.	Polyester Tyre cord fabric dipped	0.187MT
12.	Carbon Black	25.944 MT
13.	Hydrocarbon tackifier Resin	0.643 MT
14.	STEARIC ACID	0.726 MT
15.	Micro Crystalline Wax	0.522 MT
16.	Rubber Chemicals – Retarders	0.056 MT
17.	Structol	0.134 MT
18.	SILICA	0.926 MT
19.	Misc Chemicals	2.575 MT
20.	ZINCOLET	0.267 MT
21	RECLAIM RUBBER	3.515 MT
22	Rubber Chemicals Antioxidant	1.185MT
23	Rubber Chemicals Accelerator s	0.466 MT
24	RUBBER PROCESS OIL	4.940 MT
25	BEAD WIRE	4.633 MT

26	SULPHULR POWDER	0.394 MT
27	Insoluble Sulphar	0.316 MT
28	ZINC OXIDE	1,.446 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00004090AM25
RA File Number	04AA04016996 AM22
Licence No and Date	0411001260/06/08/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. What is the difference between Export and Import items?
2. Composition of Export item.
3. COA of Import item from foreign supplier.
4. The details of manufacturing involved in the process, including recharge of resins if any, with end use.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	7 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00003259AM25
RA File Number	03AX04000580 AM22
Licence No and Date	0311010586/17/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S.No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity in MT required for 100 MT. of export product
1.	Passenger Car Radial (PCR) ,Utility Vehicle Radial Tyres (UVR)	10,000.0 MT	1.Natural Rubber	20.760 MT
			2.Bromobutyl Rubber	2.956 MT
			3.Nylon Tyre Cord Fabric (Dipped)	1.014 MT
			4.Polyester Tyre Chord	3.609 MT
			5. Carbon Black	23.839 MT
			6. Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.9035 MT
			7. Micro Crystalline Wax	0.3302 MT
			8.Rubber Chemicals, Retarders	0.1053 MT
			9. Structoral	0.3385 MT
			10. Misc Chemicals	1.1952 MT
			11. Adhesive Agent	0.0356 MT
			12. Zincolet	0.1157 MT
			13. Hydrocarbon Tackifier	0.2872 MT

	14. Resorcinol-formaldehyde resin	0.0498 MT
	15 Monobond 680 c	0.0425 MT
	16. Steel tyre chord	7.2005 MT
	17.Synthetic Rubber SBR 1502	8.488 MT
	18. Synthetic Rubber PBR.	6.400 MT
	19. Synthetic Rubber SBR 1723	3.1632 MT
	20. Isoprene Rubber	0.7053 MT
	21. Reclaim rubber	0.5974 MT
	22. Bead Wire	3.6893 MT
	23. Insoluble Sulphur	0.8684 MT
	24. Stearic Acid	0.5917 MT
	25.Silicon Dioxide.	3.1732 MT
	26. Synthetic Rubber SSBR	3.9662 MT
	27. Sulphur Silane	0.1510 MT
	28. Wax Blend	0.0988 MT
	29. Hydrocarbon Resin	0.151 MT
	30.butyl rubber	0.9719 MT
	31.Liquid Isoprene	0.0421 MT

	32Rubber Chemicals, Antioxidants	1.0693 MT
	33.Rubber Chemicals, Accelerators.	0.6824 MT
	34. Rubber Process Oil	2.8958 MT
	35. Zinc Oxide	1.8340 MT
Note: 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.		

Case No.	8 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002120AM25
RA File Number	03AX04000888 AM22
Licence No and Date	0311010767/21/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was approved in meeting no. 03/24 dt. 21.06.2023 and there was typographical error while due to which the description of export item 2 was wrongly mentioned. Accordingly, the committee decided to correct the description as below:

From (Export Item no. 2)	To (Export Item No. 2)
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 3500 (1.2 MM X 1.2 MM THK)	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 6500 (1.2 MM X 1.2 MM THK)
(13.208 Kg/Sq. Meter (Excluding weight of fasteners with Pin)	(13.208 Kg/Sq. Meter (Excluding weight of fasteners with Pin)
(Firm to account for 560 fasteners in the export product)	(Firm to account for 560 fasteners in the export product)

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	9 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00003260AM25
RA File Number	03AX04001103 AM22
Licence No and Date	0311011181/07/02/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm)

Quantity : 8,000 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 M.T of export item
1.	Natural Rubber	14.7041 MT
2.	Bromo butyl Rubber	0.1370 MT
3.	Synthetic Rubber SBR 1502	7.3752 MT
4.	Synthetic Rubber SBR 1723	10.1950 MT
5.	Synthetic Rubber SBR1739	0.842 MT
6.	Synthetic Rubber SBR1712	3.496 MT
7.	Styrene Butadiene Copolymer Tufdene	0.093 MT
8.	Synthetic Rubber PBR	9.1156 MT
9.	Synthetic Rubber SSBR	0.7558 MT
10.	Nylon Tyre Cord Fabric – Dipped	6.3956 MT

11.	Polyester Tyre cord fabric dipped	0.1867 MT
12.	Carbon Black	25.945 MT
13.	Hydrocarbon tackifier Resin	0.6431 MT
14.	Stearic ACID	0.7263 MT
15.	Micro Crystalline Wax	0.5217MT
16.	Rubber Chemicals – Retarders	0.0556MT
17.	Structol	0.1336 MT
18.	Silica	0.9259 MT
19.	Misc Chemicals	2.5747 MT
20.	Zincolet	0.2672 MT
21.	Reclaim rubber	3.5161 MT
22.	Rubber Chemicals Antioxidant	1.1845 MT
23.	Rubber Chemicals Accelerator s	0.4659 MT
24	Rubber Process Oil	4.9404 MT
25.	Bead Wire	0.3937 MT
26.	Sulphur Powder	0.3937 MT
27	Insoluble Sulphur	0.3159 MT
28	Zinc Oxide	1.4455 MT

Note: 1.There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002666AM26
RA File Number	03AX04001098 AM22
Licence No and Date	0311011178/07/02/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S.No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	9,000.0 MT	1. Natural Rubber (HSN Code No. : 40012200 and 40012100)	38.9426 MT
			2.Bromobutyl Rubber	0.2361 MT
			3 Synthetic Rubber SBR 1502	2.8335 MT
			4. Synthetic Rubber SBR 1712	0.0068 MT
			5. Synthetic Rubber PBR	5.3509 MT
			6. Nylon Tyre Cord Fabric Dipped	10.6308 MT
			7. Carbon Black	22.2175 MT
			8. Hydro Carbon Tackifier Resin	0.1081 MT
			9 Stearic Acid	1.2130 MT
			10. Microcrystalline Wax	0.4643 MT

	11. Rubber Chemical Retarder	0.1012 MT
	12. Structol	0.01218 MT
	13 SulphurSilane	0.00941 MT
	14. Silica (UNDER ITCHS CODE 38249900, 38249925	2.5480 MT
	15. Misc Chemicals	0.6140 MT
	16. Zincolet	0.5328 MT
	17. Reclaim Rubber	1.1994 MT
	18. Rubber Chemical Antioxidant	1.0238 MT
	19. Rubber Chemical Accelerator	0.424 MT
	20. Rubber Process Oil	4.8507 MT
	21. Bead Wire	4.066 MT
	22. Sulphur Powder	0.6784 MT
	23. Insoluble Sulphar	0.3521 MT
	24. Zinc Oxide	2.1078 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00005978AM25

RA File Number	05AX04000161 AM23
Licence No and Date	0511011990/20/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Manufacturing process of export item indicating specifications/ technical characteristics (with thickness etc.) of both export and import items. 2. Photographs of import and export items. 3. Justification of wastage of import items with calculation of requirement of raw materials indicating net content and wastage separately. 4. To fill indigenous items in 4 E table. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	12 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00005977AM25
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. A copy of amended licence issued by RA. 2. Size with specification of Import item/s and also export item. 3. Calculation of requirement of raw materials both imported and indigenous for the manufacturing export item. 4. Manufacturing process in details indicating indigenous item/s used in making the export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	13 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025

and Date	
HQ File Number	HQRNORM REVIW00003465AM25
RA File Number	03AX04000895 AM23
Licence No and Date	0311015098/30/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Material balance sheet for each type of export product. 2. Weight of export/Square meter Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	14 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00006908AM25
RA File Number	06AX04000112 AM23
Licence No and Date	0611001453/01/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has requested for Personal Hearing vide letter dated 26.03.2025. Hence, the committee decided to defer the case and call the representative of the firm for personal hearing.	

Case No.	15 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00003262AM25
RA File Number	03AX04002636 AM23
Licence No and Date	0311018300/30/09/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: - Export Item: Agricultural, Industrial Vehicle Tyres(HS Code 40117000,401180 00) Quantity : 8,500 MT Import Item:	

S. No.	Item Name	Quantity recommended for 100 MT of export product
1.	Natural Rubber	24.440 MT
2.	Carbon Black	29.530 MT
3.	Bead wire	2.925 MT
4.	Synthetic Rubber PBR	5.680 MT
5.	Bromo butyl Rubber	1.600 MT
6.	Zinc Oxide	1.780 MT
7.	Rubber Chemical Antioxidant	1.410 MT
8.	Misc Chemicals	0.020 MT
9.	Stearic Acid	0.960 MT
10.	Insoluble Sulphur	0.330 MT
11.	Tackifier Resin	0.010 MT
12.	Rubber Process Oil	3.430 MT
13.	Rubber Chemical Accelerator	0.550 MT
14.	Synthetic Rubber SBR 1502	12.180 MT
15.	Micro Crystalline Wax	0.931 MT
16.	Nylon Tyre Cord Fabric Dipped	1.930 MT
17.	PolysterTyre Cord Fabric Dipped	3.440 MT
18.	Structol	0.212 MT

19.	Wood Resin	0.580 MT
20.	Reclaim Rubber	1.500 MT
21.	Soluble Sulphur	0.633 MT
22.	Synthetic Rubber SBR 1723	6.700 MT
23.	Zincolet	0.255 MT
24.	Momobond 680 C	0.000906 MT
25.	Adhesion Promoter Resin SL3006	0.980 MT
26	Rubber Chemical Retarder	0.115 MT
27	Silicon dioxide	0.070 MT
28	Steel tyre chord	0.270 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	16 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00003467AM25
RA File Number	03AX04003368 AM23
Licence No and Date	0311018449/09/10/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Material balance sheet for each type of export product.
2. Weight of export/Square meter

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	17 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00001594AM25
RA File Number	05AX04002366 AM23
Licence No and Date	0511015999/24/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)

Quantity:1 Kg

Import Items:

S. no	Item description	Qty. recommended
1	TPE Compound Dryflex	0.818 Kg
2	Acrylic Polymer water Retaining Agent	0.197 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00001414AM26
RA File Number	02AX04000605 AM23
Licence No and Date	0211003764/31/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and based on the personal hearing, the committee decided to revise the norms as under: -

Export Item	Quantity	Import item	Quantity
MODIFIED PHENOLIC RESIN (95% Yield)	1 Kg	PARA TERTIARY BUTYL PHENOL	0.896 Kg
		PARALDEHYDE	0.360 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00006125AM23
RA File Number	26AX04000084 AM23
Licence No and Date	2611000838/07/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Dimension /Size and drawing/design of Export items, as no CAD have been given. 2. Calculation of requirement of PVC sheet, Polyester Fabric, Clear PVC, Non Woven fabric and Foam material (in Sq. mt) taking into consideration the size and Drawing /Design of the export items. 3. Specification with GSM/thickness etc. as applicable of import items. 4. Specific name with application, photograph of items like Hardware accessories, Plastic parts, binding, Model etc. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	20 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in	

its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Dimension /Size and drawing/design of Export items, as no CAD have been given.
2. Calculation of requirement of PVC sheet, Polyester Fabric, Clear PVC, and Non-Woven fabric (in Sq. mt) taking into consideration the size and Drawing /Design of the export items.
3. Specification with GSM/thickness etc. as applicable of import items.
4. Specific name with application, photograph of items like binding.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	21 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00006880AM25
RA File Number	09AX04001160 AM23
Licence No and Date	0911004959/03/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
CROSPVIDONE (Polyvinylpyrrolidone (PVP) US-NF (Type) grade	1 Kg	N Vinyl 2 pyrrolidone(N-Vinyl-2-pyrrolidone)	1.235 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	22 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00000826AM26
RA File Number	05AX04000683 AM24
Licence No and Date	0511019228/09/06/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Please provide the quantity of indigenous inputs.
- 2 Exact thickness of imported aluminum foil imported used in the process.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	23 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00001804AM26
RA File Number	24AX04000077 AM24
Licence No and Date	2411002531/07/07/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. As per the details provided in the application, the total quantity of indigenous inputs is indicated as 1.02 kg for every 1 kg of export product, in addition to 0.907 kg of imported input. This appears to be inconsistent, considering that the wastage has been indicated as only 1%. You are therefore requested to provide the name and quantity of each indigenous input used in the manufacturing process.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	24 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00001182AM26
RA File Number	04AX04000727 AM24
Licence No and Date	0411006435/20/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and noted that this case pertains to NC-5. Hence, the committee decided to transfer the case to NC-5.

Case No.	25 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred

Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00001185AM26
RA File Number	04AX04001178 AM24
Licence No and Date	0411007196/02/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that this case pertains to NC-5. Hence, the committee decided to transfer the case to NC-5.	

Case No.	26 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002667AM26
RA File Number	03AX04001646 AM25
Licence No and Date	0311035240/05/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	2900.0 MT	1. Natural Rubber (HSN Code No. 40012200 and 40012100)	21.106 MT
			2.Bromobutyl Rubber	2.390 MT
			3. Nylon Tyre Cord Fabric Dipped	1.382 MT
			4.Polyester Cord Fabric – Dipped	3.451 MT
			5 Carbon Black	24.294 MT

	6. Synthetic Resin (bonding agent)	0.937 MT
	7. Microcrystalline Wax	0.376 MT
	8. Rubber Chemical Retarder	0.101 MT
	9. Structol	0.284 MT
	10. Misc Chemicals	0.135 MT
	11. Adhesive agent	0.037 MT
	12. Zincolet	0.117 MT
	13 Monobond 680c	0.045 MT
	14. Steel tyre cord	8.224 MT
	15. Synthetic Rubber SBR	8.619 MT
	16. Synthetic Rubber PBR	8.075 MT
	17. Isoprene rubber ski	1.336 MT
	18. reclaimed rubber	0.476 MT
	19. Bead Wire	3.815 MT
	20. Insoluble Sulphur	0.879 MT
	21. Stearic acid	2.620 MT
	22. Silicon dioxide.	3.567 MT
	23: Synthetic Rubber SSBR	4.402 MT
	24. SulphurSilane	0.294 MT

	25. WAX BLEND	0.002 MT
	26. Hydrocarbon Resin	0.785 MT
	27. Liquid Isoprene rubber	0.042 MT
	28. Rubber Chemical Antioxidant	1.113 MT
	29. Rubber Chemical Accelerator	0.682 MT
	30. Rubber Process Oil	2.436 MT
	31. Zinc Oxide	1.762 MT
	32. Kaolin	0.034 MT
	33. Soluble Sulphur	0.330 MT
	34. Wood rosin	0.005 MT
	35. resin sylvatraxx	0.076 MT
	36. EPDM	0.015 MT
	37. Chlorobutyl Rubber	0.045 MT

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	COVESTRO (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001880AM25
RA File Number	03AX04001775 AM25
Licence No and	0311035390/11/07/2024

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
DESMODUR LD (Modified Aliphatic Isocyanate) (Containing NLT 47% HDI)	1 Kg	DESMODUR H 0000,00 KG C03 (Hexamethylene -1,6-diisocyanate) HDI	0.473 Kg
		2-ETHYL HEXANOL	0.527 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	28 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	COVESTRO (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00001904AM25		
RA File Number	03AX04001811 AM25		
Licence No and Date	0311035436/12/07/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
DESMODUR ULTRA N 3600 IN (Aliphatic Poly isocyanate) (Containing NLT 97.87% HDI)	1 Kg	DESMODUR H BC 0000,00 KG C004 (HDI)	0.97868 Kg
		2-ETHYLHEXANOL 0165,00 KG B01	0.02056 Kg
		CATANA(TM) CAA 2161	0.000212 Kg
		DIBUTYLPHOSPHAT 0025,00 KG HOB	0.000137 Kg
		VULKANOX BHT 0025,00 KG PP01	0.0001 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	29 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	COVESTRO (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00002015AM25		
RA File Number	03AX04001899 AM25		
Licence No and Date	0311035627/19/07/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
DESMODUR ULTRA N 3300 IN (Hexamethylene-1,6-diisocyanate Homopolymer) (Containing NLT 98.35% HDI)	1 Kg	DESMODUR H BC 0000,00 KG C004	0.983 Kg
		CATANA(TM) CAA 2161	0.000316 Kg
		2-ETHYLHEXANOL 0165,00 KG B01	0.0008379 Kg
		2-ETHYLHEXANDIOL-1.3 0000,00 KG C03	0.000766 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	30 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002668AM26
RA File Number	03AX04002125 AM25
Licence No and Date	0311035983/31/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	
Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)	
Quantity : 3500.0 MT	
Import Item:	

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1	Natural Rubber (HSN Code No. : 40012200 and 40012100	38.9340 MT
2	Bromo butyl Rubber	0.176 MT
3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
4	Synthetic Rubber PBR	5.061 MT
5	Nylon Tyre Cord Fabric – Dipped	10.990 MT
6	Carbon Black	24.506 MT
7	Hydrocarbon Resin	0.009 MT
8	Stearic Acid	4.120 MT
9	Micro Crystalline Wax	0.480 MT
10	Rubber Chemicals – Retarders	0.102 MT
11	Structol /Processing aids	0.014 MT
12	Sulpur Silane	0.013 MT
13	Silica	2.200 MT
14	Misc. Chemical	0.447 MT
15	Zincolet	o.541 MT
16	Reclaimed rubber	1.513 MT
17	Rubber Chemicals Antioxidant	1.060 MT

18	Rubber Chemicals Accelerator	0.433 MT
19	Rubber process oil	4.495 MT
20	Bead wire	4.146 MT
21	Sulphur powder	0.457 MT
22	Insoluble Sulphur	0.414 MT
23	Zinc Oxide	2.106 MT
24	Synthetic resin(Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.114 MT
25	Polyester tyre cord fabric dipped	0.002 MT
26	Steel Tyre cord	0.004 MT
27	Wood Rosin	0.058 MT
28	Soluble Sulphur	0.158 MT
29	Kaolin Clay	0.001 MT
30	Chloro Butyl Rubber	0.010 MT

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	31 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002670AM26
RA File Number	03AX04002103 AM25
Licence No and Date	0311036199/08/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)

Quantity : 3500.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1	Natural Rubber (HSN Code No. : 40012200 and 40012100	38.934 MT
2	Bromo butyl Rubber	0.176 MT
3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
4	Synthetic Rubber PBR	5.061 MT
5	Nylon Tyre Cord Fabric – Dipped	10.990 MT
6	Carbon Black	24.506 MT
7	Hydrocarbon Resin	0.009 MT
8	Stearic Acid	4.120 MT
9	Micro Crystalline Wax	0.480 MT
10	Rubber Chemicals – Retarders	0.102 MT
11	Structol /Processing aids	0.014 MT
12	Sulpur Silane	0.013 MT
13	Silica	2.200 MT
14	Misc. Chemical	0.447 MT

15	Zincolet	0.541 MT
16	Reclaimed rubber	1.513 MT
17	Rubber Chemicals Antioxidant	1.060 MT
18	Rubber Chemicals Accelerator	0.433 MT
19	Rubber process oil	4.146 MT
20	Bead wire	4.144 MT
21	Sulphur powder	0.457 MT
22	Insoluble Sulphur	0.414 MT
23	Zinc Oxide	2.106 MT
24	Synthetic resin((Bonding agent such as Tackiflzing Resin/ Resorcinol-Formaldehyde Resin etc.)	0.114 MT
25	Polyester tyre cord fabric dipped	0.002 MT
26	Steel Tyre cord	0.004 MT
27	Wood Rosin	0.058 MT
28	Soluble Sulphur	0.158 MT
29	Kaolin Clay	0.001 MT
30	Chloro Butyl Rubber	0.010 MT

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	32 / NC/7/MEET/Aug/202526/6
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Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM REVIW00002671AM26
RA File Number	03AX04001666 AM25
Licence No and Date	0311036257/12/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No.	Name of Export Item	Quantity (MT)	Name of Import Item	Quantity recommended in MT for 100 MT. of export product
1.	Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR)	3,000.0 MT	1. Natural Rubber (HSN Code No. 40012200 and 40012100)	21.106 MT
			2.Bromobutyl Rubber	2.390 MT
			3. Nylon Tyre Cord Fabric Dipped	1.382 MT
			4.Polyester Cord Fabric – Dipped	3.451 MT
			5 Carbon Black	24.294 MT
			6. Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.937 MT
			7. Microcrystalline Wax	0.376 MT
			8. Rubber Chemical Retarder	0.101 MT
			9.Structol	0.284 MT
			10. Misc Chemicals	0.135 MT

	11. Adhesive agent	0.037 MT
	12. Zincolet	0.117 MT
	13 Monobond 680c	0.045 MT
	14. Steel tyre cord	8.224 MT
	15. Synthetic Rubber SBR	8.619 MT
	16.Synthetic Rubber PBR	8.075 MT
	17. Isoprene rubber ski	1.336 MT
	18.reclaimed rubber	0.476 MT
	19. Bead Wire	3.815 MT
	20. Insoluble Sulphur	0.879 MT
	21. Stearic acid	2.620 MT
	22. Silicon dioxide.	3.567 MT
	23: Synthetic Rubber SSBR	4.402 MT
	24. SulphurSilane	0.294 MT
	25. WAX BLEND	0.002 MT
	26. Hydrocarbon Resin	0.785 MT
	27.Liquid Isoprene rubber	0.042 MT
	28. : Rubber Chemical Antioxidant	1.113 MT
	29. Rubber Chemical Accelerator	0.682 MT

	30. Rubber Process Oil	2.436 MT
	31. Zinc Oxide	1.762 MT
	32. Kaolin	0.034 MT
	33.SolubleSulphur	0.330 MT
	34. Wood rosin	0.005 MT
	35.resin sylvatraxx	0.076 MT
	36.EPDM	0.015 MT
	37. Chlorobutyl Rubber	0.045 MT

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00002456AM25
RA File Number	03AX04002259 AM25
Licence No and Date	0311036265/12/08/2024

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:

1. Copy of COA for each export item.
2. Minimum percentage of non-volatile content in export item or solid content in export item.

Case No.	34 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025

HQ File Number	HQRNORM APPLY 00002730AM25
RA File Number	03AX04002544 AM25
Licence No and Date	0311036719/28/08/2024
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Copy of COA for each export item. 2. Minimum percentage of non-volatile content in export item or solid content in export item.	

Case No.	35 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00003725AM25
RA File Number	10AX04000172 AM25
Licence No and Date	1011002712/18/10/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: - Export Item: ISNR20 (Natural Rubber) (100% DRC) Quantity: 80.0 MT Import item: THICK BROWN CREPE 2X (80% DRC) Quantity.: 100.00 MT RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	36 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	COVESTRO (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00003792AM25
RA File Number	03AX04003658 AM25
Licence No and Date	0311038163/22/10/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export Item	Quantity	Import item	Quantity
DESMODUR ULTRA N 3900 IN 1 Kg (Aliphatic Poly isocyanate) (Containing NLT 99.77% HDI)		DESMODUR H BC 0000,00 KG C004 (HDI)	0.9977 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	37 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00004553AM25
RA File Number	03AX04004423 AM25
Licence No and Date	0311039329/05/12/2024

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:

1. Copy of COA for each export item.
2. Minimum percentage of non-volatile content in export item or solid content in export item

Case No.	38 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00004823AM25
RA File Number	03AX04004663 AM25
Licence No and Date	0311039676/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	S.No.	Import Description	Quantity
New Pneumatic Tyres	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.873 Kg

of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 4,750,000.00 kgs)		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.436 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.611 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.213 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.101 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.188 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	47.998 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.893 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.080 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.081 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.103 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.564 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.922 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.576 Kg

		17	RUBBER CHEMICAL :RETARDERS	0.100 Kg
		18	ZINC OXIDE	1.930 Kg
		19	STEARIC ACID	1.090 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.809 Kg
		21	PRECIPITATED SILICA	0.214 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.803 Kg
		23	PETROLEUM TACKIFIER RESIN	0.005 Kg
		24	PHENOLIC TACKIFIER RESIN	0.567 Kg
		25	INSOLUBLE SULPHUR	0.128 Kg
		26	SILANE COUPLING AGENT	0.025 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.451 Kg
		29	HOMOGENIZING AGENT	0.106 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		32	BLADDERS (Quantity in numbers)	0.013 Kg

		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg
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Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00004822AM25
RA File Number	03AX04004666 AM25
Licence No and Date	0311039675/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	S.No.	Import Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 3,750,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.337 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.026 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.678 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.200 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER -	1.819 Kg

			CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	38.268 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.014 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.334 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.232 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.270 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.364 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.709 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.052 Kg
		17	ZINC OXIDE	2.456 Kg

		18	STEARIC ACID	0.397 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.614 Kg
		20	PRECIPITATED SILICA	1.970 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.079 Kg
		22	PETROLEUM TACKIFIER RESIN	0.403 Kg
		23	PHENOLIC TACKIFIER RESIN	0.676 Kg
		24	INSOLUBLE SULPHUR	0.481 Kg
		25	SILANE COUPLING AGENT	0.335 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.774 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.305 Kg
		28	PROCESSING ADDITIVES	0.356 Kg
		29	HOMOGENIZING AGENT	0.772 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.078 Kg
		31	MOULD RELEASE	0.189 Kg

			PREPARATION (INSIDE RELEASE)	
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		33	BLADDERS (in Numbers)	0.013 Kg
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00004824AM25
RA File Number	03AX04004672 AM25
Licence No and Date	0311039677/17/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	S.No.	Import Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE	4.996 Kg

			BUTADIENE RUBBER SBR-1500/1502	
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL ANTIOXIDANTS	0.916 Kg
		13	RUBBER CHEMICAL ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg

	18	PRECIPITATED SILICA	0.001 Kg
	19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.315 Kg
	20	PHENOLIC TACKIFIER RESIN	0.213 Kg
	21	INSOLUBLE SULPHUR	0.096 Kg
	22	PROCESSING ADDITIVES	0.614 Kg
	23	HOMOGENIZING AGENT	0.004 Kg
	24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
	25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
	26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
	27	BLADDERS (quantity in Numbers)	0.013 Kg
	28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	41 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00004877AM25		
RA File Number	30AX04000520 AM25		
Licence No and Date	3011006214/18/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
Transparent High Barrier BOPP film	1 Kg	Polypropylene Granules Homopolymer	1.10 Kg /Kg Content in export
		Polypropylene Granules Copolymer	1.10 Kg /Kg Content in export
		Ethylene Vinyl Copolymer	1.10 Kg /Kg Content in export
		Hydrocarbon Resin	1.10 Kg /Kg Content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	42 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00005081AM25
RA File Number	03AX04004811 AM25
Licence No and Date	0311039947/26/12/2024
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:	
1. Copy of COA for each export item.	
2. Minimum percentage of non-volatile content in export item or solid content in export item	

Case No.	43 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		

Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM REVIW00001376AM26		
RA File Number	03AX04005061 AM25		
Licence No and Date	0311040556/18/01/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
FRESH FOOD WRAP FILM	1 Kg	POLYOLEFIN PLASTOMER	1.12 Kg/Kg Content in export
		LLDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg/Kg Content in export
		LDPE GRANULES Enhanced Polyethylene Resin	1.12 Kg/Kg Content in export
		Thermoplastic Elastomers	1.12 Kg/Kg Content in export
		Propylene-based elastomer (PBE)	1.12 Kg/Kg Content in export
		Propylene Elastomer	1.12 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	44 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00006492AM25
RA File Number	05AX04004016 AM25
Licence No and Date	0511031156/03/03/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Qty.	S. No.	Import Description	Quantity
New Pneumatic Tyres of Rubber of a kind used on Agricultural/ Agro Industrial Vehicles and Machines- Radials- (Polyester-Nylon) Qty. 1030000.0kg)	100 Kgs	1	Natural rubber- TSR SVR3L , RSS	27.975 Kg
		2	Synthetic rubber:styrene butadiene rubber SBR-1502	10.962 Kg
		3	Synthetic rubber: PBR	10.406 Kg
		4	Chlorobutyl Rubber	0.830 Kg
		5	Recycled Rubber –Reclaimed/Tread Rubber	2.048 Kg
		6	Calcium Carbonate	0.105 Kg
		7	Carbon black	29.70 Kg
		8	Rubber process oil	3.512 Kg
		9	Magnesium Oxide	0.011 Kg
		10	Zinc oxide	1.833 Kg
		11	Stearic acid	0.672 Kg
		12	Homogenising agent (synthetic Resin)	0.751 Kg
		13	Processing additives	0.467 Kg
		14	C9 Petroleum Resin	0.063 Kg
		15	Phenolic tackifier Resin	1.04 Kg
		16	Synthetic Resin DCPD	336 Kg

		17	Microcrystalline petroleum wax	0.956 Kg
		18	Rubber chemical :antioxidants tmq / tdq	0.42 Kg
		19	Rubber chemical :antioxidants 6ppd	1.239 Kg
		20	Rubber chemical antioxidant , miscellenous	0.042 Kg
		21	Rubber chemical (resorcinol Formaldehyde resin	0.252 Kg
		22	Rubber chemical Peptizer	0.033 Kg
		23	soluble sulphur	0.252 Kg
		24	Insoluble sulphur	0.263 Kg
		25	Rubber chemical :accelerator ns/tbbs/dcbs/mbts	0.752 Kg
		26	Rubber chemical :retarders ctp(pvi)	0.116 Kg
		27	Dry Bonding Agent	0.252 Kg
		28	Bead wire	2.636 Kg
		29	Rubberized Textile fabric Nylon Chafer fabric (dipped)	0.189 Kg
		30	Nylon Tyre Chord fabric tyre cord)	0.189 Kg
		31	Polyester tyre cord fabric (dipped)	6.162 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Aug/202526/6	
Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025	
HQ File Number	HQRNORM APPLY 00006682AM25	
RA File Number	05AX04004252 AM25	
Licence No and Date	0511031342/13/03/2025	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under: -		
Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties)		
Quantity: 1 Kg		
Import Items:		
S. no	Item description	Qty. recommended
1	TPE Compound Dry flex	0.7560 Kg
2	Titanium Dioxide (Rutile grade)	0.1629 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	46 / NC/7/MEET/Aug/202526/6				
Case Status	Case Approved				
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025				
HQ File Number	HQRNORM APPLY 00000169AM26				
RA File Number	03AX04000100 AM26				
Licence No and Date	0311042960/09/04/2025				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under: -					
S. No.	Export Item	Qty.	S. no.	Item	Quantity
1.	RUBBER COMPOUNDED SHEETS (Rubber	1 Kg	1	SYNTHETIC RUBBER PBR (PRIME / OFF SPEC)	0.250 Kg

	Content 57.27%)		2	SYNTHETIC RUBBER SBR	0.100 Kg
			3	CRUMB RUBBER	0.280 Kg
			4	ZINC OXIDE	0.018 Kg
			5	CARBON BLACK	0.100 Kg
			6	ANTIOXIDANT	0.008 Kg
			7	ACCELERATOR	0.010 Kg
			8	SYNTHETIC FABRIC: POLYESTER FABRIC/NYLON FABRIC	0.0067 Kg
2.	SILICON RUBBER SHEETS (Rubber Content 98.73%)	1 Kg		SILICON SYNTHETIC RUBBER	1.086 Kg
				PEROXIDE: PERKADOX	0.014 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	47 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000319AM26
RA File Number	05AX04000150 AM26
Licence No and Date	0511031986/17/04/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Please provide specific size of export item and import item with copy of shipping bill and bill of entry.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	48 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000454AM26
RA File Number	04AX04000039 AM26
Licence No and Date	0411009508/25/04/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 36368.0 KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	HARTEX RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000548AM26
RA File Number	09AX04000042 AM26
Licence No and Date	0911009539/30/04/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item: High Performance Bicycle Tubes Using different type of Rubber (Excluding the wt of Valve)

Quantity: 500000.0 kgs

Import items.

S. No.	Item	Qty. recommended per kg of export item
1	BUTYL RUBBER	0.44 Kg
2	EPDM RUBBER	0.08 Kg
3	Zinc Oxide	0.02625 Kg
4	CARBON BLACK	0.26 Kg
5	RUBBER CHEMICALS (Prepared Rubber Accelerators; Compound Plasticisers For Rubber or Plastics, AntiOxidising Preparations and Other Compound Stabilisers for Rubber or Plastics	0.019 Kg
6	Inner tube valves: For Bicycles	Net to net in nos.
7	Caps for Bicycle Tube valves	Net to net in nos.

8	Tube Sealants (Glue/Adhesive)	0.130 Kg
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	50 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000585AM26
RA File Number	03AX04000456 AM26
Licence No and Date	0311043493/02/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB,(FOILBASE/FOILLESS)- PLAIN	1 Kg	Linear low-density polyethylene(Density 0.941)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.922)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.910)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.926)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.935)	1.10 Kg/Kg Content in export
		LDPE(Density 0.934)	1.10 Kg/Kg Content in export
		Ethylene vinyl alcohol copolyme(Density 1.190)	1.10 Kg/Kg Content in export
		High Density Polyethylene(Density 0.961)	1.10 Kg/Kg Content in export

		Master Batch(Density 2.000)	1.10 Kg/Kg Content in export
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000587AM26
RA File Number	03AX04000449 AM26
Licence No and Date	0311043495/02/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB,(FOILBASE/FOILLESS)- PLAIN	1 Kg	Aluminium Foil(12 Micron, 09 Micron)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.910)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.926)	1.10 Kg/Kg Content in export
		Linear low-density polyethylene(Density 0.941)	1.10 Kg/Kg Content in export
		Low Density Polyethylene(Density 0.934)	1.10 Kg/Kg Content in export
		High Density Polyethylene(Density 0.961)	1.10 Kg/Kg Content in export
		Master Batch(Density 2.000)	1.10 Kg/Kg Content in export
		Acid Co-polymer(Density 0.932)	1.10 Kg/Kg Content in export

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	52 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000590AM26
RA File Number	30AX04000767 AM25
Licence No and Date	3011006900/02/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Please provide manufacturing process in detail. 2. Wastage at each stage of manufacturing to justify 26.96 % wastage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Aug/202526/6			
Case Status	Case Approved			
Party Name	ALUPLAST INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025			
HQ File Number	HQRNORM APPLY 00000604AM26			
RA File Number	34AX04000088 AM26			
Licence No and Date	3411006390/02/05/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export Item		Quantity	Import item	Quantity
UPVC Window and Doors Profiles Accessories Tropical/Coloured & Laminated		1 Kg	PVC Suspension Grade S65D	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	54 / NC/7/MEET/Aug/202526/6
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Case Status	Case Approved		
Party Name	ATUL LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00000655AM26		
RA File Number	08AX04000167 AM26		
Licence No and Date	0811014936/06/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
Diglycidyl ester of 1 Kg Hexahydrophthalic Anhydride		Hexahydrophthalic Anhydride	0.670 Kg
		Epichlorohydrin	0.80 Kg
		Caustic soda lye (Real)	0.430 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	55 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	GURIT WIND PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00000689AM26		
RA File Number	08AX04000217 AM26		
Licence No and Date	0811014944/08/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item:			
S.No	Description of Export Item	Quantity	
1	726588:core m. SH SF LE E138EP3RB02(Wind Rotor Blade)	39 Numbers	
2	726590:core m. SH-SF-TE E138EP3RB02(Wind Rotor	39 Numbers	

	Blade)	
3	715819:core mat.sp.boom var.BSB-PF E138EP3RB01(Wind Rotor Blade)	39 Numbers
4	716156:core mat. spar b.VAR BSB-SF E138EP3RB01(Wind Rotor Blade)	39 Numbers

Import Item:

S. No	Description of Import Item	Quantity
1	Balsasud core of different specification	1.07 CBM/CBM content in each of export product.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000706AM26
RA File Number	08AX04000192 AM26
Licence No and Date	0811014952/09/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Name: STRONG ACID CATION EXCHANGE RESIN

Quantity: 116000.0 litre

Import Item; SEMI PROCESSED STRONG ACID CATION EXCHANG E RESIN

Quantity: 116000.0 litre

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	57 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	DHP INDIA LIMITED
Meeting Number	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025

and Date	
HQ File Number	HQRNORM APPLY 00000800AM26
RA File Number	02AX04000102 AM26
Licence No and Date	0211008691/14/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Dimension /Diameter with Length of export item and to enclose photographs. 2. Length of imported item and to indicate the Indigenous fittings to add in PROPANE RUBBER HOSE for making export item and to show it, in 4 E table of indigenous item. 3. Justification of wastage of PROPANE RUBBER HOSE. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	TIME TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000802AM26
RA File Number	03AX04000542 AM26
Licence No and Date	0311043815/14/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1.As per chartered engineer certificate for Appendix 4E, wastage is shown as 0 while in other pages wastage indicated as 4 % and 0 %. Pl clarify the same Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	59 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000886AM26
RA File Number	09AX04000143 AM26
Licence No and Date	0911009652/19/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Name: SELF ADHESIVE FILM (125 GSM +/- 10%)(using BOPP FILM-50 MICRONS SILVER METALIZED)

Quantity: 500000.0 Sq. mt

Import Items:

S.No.	Item Description	Quantity recommended
1.	BOPP FILM-50 MICRONS +/- 10%-SILVER METALIZED-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
2.	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS	1.04 Sq. Mt/ Sq. Mt of export item
3.	Plasticizer oil	0.00396 Kg/ Sq. Mt of export
4.	Hydrocarbon Resins	0.01224 Kg/ Sq. Mt of export item
5.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Mt of export item
6.	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Mt of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000889AM26
RA File Number	09AX04000148 AM26
Licence No and Date	0911009654/19/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Name: SELF ADHESIVE FILM (165 GSM +/- 10%) (using POLYETHYLENE FILM-83 MICRON +/- 10%-)

Qty.: 500000.0 Sq. mt

Import Items:

S.No.	Item Description	Quantity recommended
1.	POLYETHYLENE FILM-83 MICRON +/-10%- VARIOUS WIDTHS-VARIOUS COLOURS / TRANSPARENT(	1.04 Sq. Mt/ Sq. Mt of export item
2.	RELEASE BASE PAPER-GLASSINE-55 GSM +/- 10%- VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
3.	Plasticizer oil	0.00396 Kg/ Sq. Mt of export
4.	Hydrocarbon Resins	0.01224 Kg/ Sq. Mt of export item
5.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Mt of export item
6.	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Mt of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000885AM26
RA File Number	09AX04000138 AM26
Licence No and Date	0911009647/19/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Name: SELF ADHESIVE FILM (130 GSM +/- 10%) (using BOPP FILM-60 MICRONS +/- 10%- WHITE)

Quantity: 500000.0 Sq. mt

Import Items:

S.No.	Item Description	Quantity recommended
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1.	BOPP FILM-60 MICRONS +/- 10%-WHITE- VARIOUS WIDTHS (BOPP FILM-60 MICRONS +/- 10%-WHITEVARIOUS WIDTHS)	1.04 Sq. Mt/ Sq. Mt of export item
2.	RELEASE BASE PAPER-GLASSINE-55 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/ Sq. Mt of export item
3.	Plasticizer oil	0.00396 Kg/ Sq. Mt of export
4.	Hydrocarbon Resins	0.01224 Kg/ Sq. Mt of export item
5.	Thermoplastic Elastomer SIS	0.00624 Kg/ Sq. Mt of export item
6.	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 Kg/ Sq. Mt of export item

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00000927AM26
RA File Number	08AX04000314 AM26
Licence No and Date	0811015056/20/05/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. % Non-volatile material (NVM) in the export item. 2. % Composition on net content basis and wastage applied on net content. 3. Other technical details as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	63 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	COSMO FIRST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025

HQ File Number	HQRNORM APPLY 00000951AM26		
RA File Number	03AX04000703 AM26		
Licence No and Date	0311044038/21/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
MONOAXIALLY ORIENTED CO-POLYESTER SHRINK FILM	1 Kg	NPG BASE PET G Ws 501	1.05 Kg/Kg Content in Export
		NPG BASE-PET G Resin Ws-506	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	64 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00001204AM26		
RA File Number	03AX04000401 AM26		
Licence No and Date	0311044366/30/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di- Cumylperoxide (DCP)	0.6 MT
		Antioxidant	0.6 MT
		Dibutyl Tin Dilaurate (DBTDL)	7.5 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001205AM26
RA File Number	03AX04000395 AM26
Licence No and Date	0311044367/30/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di- Cumylperoxide (DCP)	0.6 MT
		Antioxidant	0.6 MT
		Dibutyl Tin Dilaurate (DBTDL)	7.5 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001238AM26
RA File Number	03AX04000980 AM26
Licence No and Date	0311044435/03/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	750 MT	LLDPE Granules	749.55 MT
		Tri Methoxy Vinyl Silane	10.5 MT
		Di- Cumylperoxide (DCP)	0.6 MT
		Antioxidant	0.6 MT
		Dibutyl Tin Dilaurate (DBTDL)	7.5 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	67 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001254AM26
RA File Number	05AX04000809 AM26
Licence No and Date	0511033092/03/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Please provide details of other inputs in export (except import) with quantity. 2. Net weight of export product and net content of import quantity in export product. 3. Provide manufacturing process in detail indicating wastage at each stage to justify 4 % wastage claimed Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	68 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001255AM26
RA File Number	05AX04000816 AM26

Licence No and Date	0511033093/03/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Please provide details of other inputs in export (except import) with quantity. 2. Net weight of export product and net content of import quantity in export product. 3. Provide manufacturing process in detail indicating wastage at each stage to justify 4 % wastage claimed Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	69 / NC/7/MEET/Aug/202526/6										
Case Status	Case Approved										
Party Name	RAUT ENGINEERING PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025										
HQ File Number	HQRNORM APPLY 00001266AM26										
RA File Number	03AX04001064 AM26										
Licence No and Date	0311044465/04/06/2025										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under: -											
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td>Articles made of SAN Resin (Styrene Acrylonitrile Resin) (Articles made of SAN Resin (Styrene Acrylonitrile Resin) Net Content: SAN Resin (Styrene Acrylonitrile Resin) :7143.00 KGS)</td><td>7143.0 Kg</td><td>SAN Resin (Styrene Acrylonitrile Resin)</td><td>7500.15 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	Articles made of SAN Resin (Styrene Acrylonitrile Resin) (Articles made of SAN Resin (Styrene Acrylonitrile Resin) Net Content: SAN Resin (Styrene Acrylonitrile Resin) :7143.00 KGS)	7143.0 Kg	SAN Resin (Styrene Acrylonitrile Resin)	7500.15 Kg
Export Item	Quantity	Import item	Quantity								
Articles made of SAN Resin (Styrene Acrylonitrile Resin) (Articles made of SAN Resin (Styrene Acrylonitrile Resin) Net Content: SAN Resin (Styrene Acrylonitrile Resin) :7143.00 KGS)	7143.0 Kg	SAN Resin (Styrene Acrylonitrile Resin)	7500.15 Kg								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	70 / NC/7/MEET/Aug/202526/6		
Case Status	Case Deferred		
Party Name	GENAU MANUFACTURING COMPANY LLP		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00001278AM26		
RA File Number	05AX04000782 AM26		
Licence No and	0511033114/04/06/2025		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. As per net content of import item in export item, application wastage seems to be nill while as per appendix 4E wastage shown is 1%. Pl clarify the same. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	71 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	PRINTEX INKS & COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001319AM26
RA File Number	03AX04001078 AM26
Licence No and Date	0311044525/05/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Provide manufacturing process in detail with flow chart. 2. Details of indigenous input with qty for each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	72 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001360AM26
RA File Number	05AX04000373 AM26
Licence No and Date	0511033187/06/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Manufacturing process in detail indicating end use of import items for manufacturing of	

(a) Polystyrene

(b) Polystyrene to beads

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	73 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001357AM26
RA File Number	03AX04000828 AM26
Licence No and Date	0311044575/06/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
XLPE COMPOUND	750 MT	LDPE Granules	742.5 MT
		Di- Cumylperoxide (DCP)	15 MT
		Antioxidant	7.5 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	HI TECH INTERNATIONAL
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001358AM26
RA File Number	30AX04000112 AM26
Licence No and Date	3011007127/06/06/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Provide manufacturing processes in detail for each export item

2. Justification of wastage claimed

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	75 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001384AM26
RA File Number	03AX04001229 AM26
Licence No and Date	0311044622/09/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
Polyester Polyol (Bextex 31) (Polyester Polyol)	1 Kg	Adipic Acid	0.688 Kg
		Diethylene Glycol	0.225 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001385AM26
RA File Number	03AX04001237 AM26
Licence No and Date	0311044623/09/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity

Polyester Polyol (Bexter 15)(Polyester Polyol)	1 Kg	Adipic Acid	0.614 Kg
		Diethylelne Glycol	0.458 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	77 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001432AM26
RA File Number	07AX04000135 AM26
Licence No and Date	0711014682/11/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	78 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001439AM26
RA File Number	08AX04000425 AM26
Licence No and Date	0811015273/11/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	
Export Item:	

S.No	Description of Export Item	Quantity
1	726588:core m. SH SF LE E138EP3RB02(1010103204)	120 Numbers
2	726590:core m. SH-SF-TE E138EP3RB02(1010103202)	120 Numbers
3	715819: mat.sp.boom var.BSB-PF E138EP3RB01(1010102296)	120 Numbers

4	716156:core mat. spar b.VAR BSB-SF E138EP3RB01(1010102297)	120 Numbers
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Import Item:

S. No	Description of Import Item	Quantity
1	Balsasud core of different specification (As per application)	1.07 CBM/CBM content in each of export product.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	J & K INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001476AM26
RA File Number	03AX04001219 AM26
Licence No and Date	0311044747/12/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
PVC Compounds	500000.0 Kg	PVC Resin	255000.0 Kg
		Ca-ZN Stabilizer	125000.0 Kg
		Calcium Carbonate	15000.0 Kg
		Calcium Carbonate	105200.0 Kg
		Calcium Stearate	3000.0 Kg
		Stearic Acid	2500.0 Kg
		Pigments	4500.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001478AM26
RA File Number	26AX04000004 AM26
Licence No and Date	2611001941/12/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Product	Qty.	Sl. No.	Import item	Quantity recommended in Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON)	100.0 Kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	30.42 Kg
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	1.65 Kg
		3.	Synthetic Rubber-SBR 1500,1502(Synthetic Rubber)	8.61 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	8.695 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.631 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	1.11 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.40 Kg

		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	3.14 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	0.05 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.61 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.37 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	3.26 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% paraffin(Anti ozonant)	1.07 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.41 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.81 Kg
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.43 Kg
		19.	Gum Rosin(Takifier)	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.14 Kg

		21.	Zinc Oxide(Curing Activator)	1.73 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.17 Kg
		23.	77PD(Anti ozonant)	0.35 Kg
		24.	6PPD(Anti ozonant)	0.91 Kg
		25.	Stearic Acid(Curing Activator)	1.01 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg
		27.	Precipitated Silica(Reinforcement Filler)	2.13 Kg
		28.	HMM 65(Dry bond Agent)	0.15 Kg
		29.	Phenolic Tackifier Resin(Takifier)	0.56 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.23 Kg
		31.	Poly and Liner(Auxiliary material)	0.54 Kg
		32.	Eva bag and poly(Auxillury material)	0.08 Kg
		33.	Inner Paint(Auxillury material)	0.13 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) /	0.06 Kg

			Masking Tape(Material made up of Nylon to protect air retention layer of tire)	
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	3.22 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.05 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.20 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	SUNRISE POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001474AM26
RA File Number	09AX04000214 AM26
Licence No and Date	0911009810/12/06/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Provide manufacturing process in detail and also provide justification of 5 % wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	82 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	SUBHAM OILS & RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001469AM26
RA File Number	02AX04000187 AM26

Licence No and Date	0211008896/12/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. % Composition of export item. 2. % NVM in the export item. 3. Material balance at each stage with wastage claimed. 4. Other technical details as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	83 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001462AM26
RA File Number	05AX04000939 AM26
Licence No and Date	0511033282/12/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025: 1. Please provide specific size of export item and import item with copy of shipping bill and bill of entry. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	84 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001461AM26
RA File Number	05AX04000940 AM26
Licence No and Date	0511033281/12/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in	

its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:

1. Please provide specific size of export item and import item with copy of shipping bill and bill of entry.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	85 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001488AM26
RA File Number	26AX04000005 AM26
Licence No and Date	2611001936/13/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Product	Quantity	Sl. No.	Import item	Quantity recommended in Kg
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON STEEL BELTED (NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON STEEL BELTED)	100.0 Kg.	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10(Natural Rubber)	30.870 Kg
		2.	Synthetic Rubber- SBR-1723/1783(Synthetic Rubber)	0.580 Kg
		3.	Synthetic Rubber- SBR 1500,1502(Synthetic Rubber)	7.130 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,? PBD (Neodymium),(Synthetic Rubber)	8.900 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	1.540 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	0.120 Kg

		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660(Reinforcement Filler)	27.290 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	1.350 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	6.380 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	3 370 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.530 Kg
		12.	Insouble Sulphur 20% oil-treated(Curing Agent)	0.340 Kg
		13.	Insouble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.250 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	2.370 Kg
		15.	Microcrystalline Wax, MC Wac with 70% parrafin(Anti ozonant)	0.940 Kg
		16.	Rubber Chemical- TMQ,(Anti Oxidant)	0.400 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.670 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,(Coupling Agent,Process Aid,Trackifier)	0.310 Kg
		19.	Gum Rosin(Tackifier)	0.760 Kg

		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.700 Kg
		21.	Zinc Oxide(Curing Activator)	1.990 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.1 60
		23.	77PD(Anti ozonant)	0.270 Kg
		24.	6PPD(Anti ozonant)	0.860 Kg
		25.	Stearic Acid(Curing Activator)	0.890 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.040 Kg
		27.	Precipitated Silica(Reinforcement Filler)	1.470 Kg
		28.	HMM 65(Dry bond Agent)	0 060 Kg
		29.	Phenolic Tackifier Resin(Tackifier)	0.500 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Tackifier)	0.240 Kg
		31.	Poly and Liner(Auxiliary material)	0. 620 Kg
		32.	Eva bag and poly(Auxiliary material)	0.080 Kg
		33.	Inner Paint(Auxiliary material)	0.1 30 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxiliary material)	0.020 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.410 Kg

		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.310 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.080 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	1.680 Kg
		39.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillury material)	0.260 Kg
		40.	Paraffinic Oil(Process Aid)	0.030 Kg
		41.	Vulcuren(Curing Agent)	0.001 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	SWASTIK POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001530AM26
RA File Number	05AX04000985 AM26
Licence No and Date	0511033354/17/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
PVC COMPOUND - EXPANDED MICROLON FOR ARTICLE SPORTY (IN	200.0 MT	PVC RESIN(K VALUE 65-68)	100 MT

VARIOUS COLOURS) FOR FOOTWEAR APPLICATION		DI OCTYL PHTHALATE(D.O.P.)	88.0 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	87 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001533AM26
RA File Number	04AX04000246 AM26
Licence No and Date	0411009799/17/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Quantity: 36368.0 KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators	4.63 Kg

	And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001594AM26
RA File Number	15AX04000013 AM26
Licence No and Date	1511000506/20/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
Compound Nylon((Having Net Content of Nylon PA6 Chips 0.690 MT and Glass Fiber / Glass Fiber Chopped Strands 0.300 MT in per MT Qty of Net Export))	50.0 MT	Nylon PA6 Chips	35.53 MT
		Glass Fiber / Glass Fiber Chopped Strands	15.45 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	ROYAL TOUCH FABLON PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001622AM26
RA File Number	02AX04000229 AM26
Licence No and Date	0211008952/23/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
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PP Woven Sacks with liner (net wt. of polyethylene liner 29.412 MT	96.0 MT	Polyethylene liner	30 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	90 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001671AM26
RA File Number	07AX04000527 AM26
Licence No and Date	0711014845/24/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
POLYETHYLENE BAGS (CONTAINING ENHANCED POLYETHYLENE RESIN 131700 KGS, LDPE GRANULES 72900 KGS, LLDPE GRANULES 72900 Kgs, PLASTIC COLOUR MB 10500 Kgs, PLASTIC ADDITIVE MB - ANTI BLOCK MB 6000 KGS , PLASTIC ADDITIVE MB - ANTI STATIC MB - 6000)	300000.0 Kg	ENHANCED POLYETHYLENE RESIN (METALLOCENE POLYETHYLENE GRADES)	138285.0 Kg
		"LDPE GRANULES LOW DENSITY POLYETHYLENE" (BLOWN FILM GRADE)	76545.0 Kg
		"LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE"(BUTENE BLOWN FILM GRADE)	76545.0 Kg
		COLOUR MASTER BATCH(WHITE MASTER BATCH)	10710.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI STATIC MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	91 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001670AM26
RA File Number	07AX04000526 AM26
Licence No and Date	0711014844/24/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
POLYETHYLENE BAGS (CONTAINING ENHANCED POLYETHYLENE RESIN 131700 KGS, LDPE GRANULES 72900 KGS, LLDPE GRANULES 72900 Kgs, PLASTIC COLOUR MB 10500 Kgs, PLASTIC ADDITIVE MB - ANTI BLOCK MB 6000 KGS , PLASTIC ADDITIVE MB - ANTI STATIC MB - 6000)	300000.0 Kg	ENHANCED POLYETHYLENE RESIN (METALLOCENE POLYETHYLENE GRADES)	138285.0 Kg
		"LDPE GRANULES LOW DENSITY POLYETHYLENE" (BLOWN FILM GRADE)	76545.0 Kg
		"LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE"(BUTENE BLOWN FILM GRADE)	76545.0 Kg
		COLOUR MASTER BATCH(WHITE MASTER BATCH)	10710.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI STATIC MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001669AM26
RA File Number	07AX04000525 AM26
Licence No and Date	0711014843/24/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
POLYETHYLENE BAGS (CONTAINING ENHANCED POLYETHYLENE RESIN 131700 KGS, LDPE GRANULES 72900 KGS, LLDPE GRANULES 72900 Kgs, PLASTIC COLOUR MB 10500 Kgs, PLASTIC ADDITIVE MB - ANTI BLOCK MB 6000 KGS , PLASTIC ADDITIVE MB - ANTI STATIC MB - 6000)	300000.0 Kg	ENHANCED POLYETHYLENE RESIN (METALLOCENE POLYETHYLENE GRADES)	138285.0 Kg
		"LDPE GRANULES LOW DENSITY POLYETHYLENE" (BLOWN FILM GRADE)	76545.0 Kg
		"LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE"(BUTENE BLOWN FILM GRADE)	76545.0 Kg
		COLOUR MASTER BATCH(WHITE MASTER BATCH)	10710.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI STATIC MASTER BATCH(ADDITIVE MASTER BATCH)	6120.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Aug/202526/6
Case Status	Case Deferred
Party Name	SARVA FOAM INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00001696AM26
RA File Number	56AX04000135 AM26
Licence No and Date	5611003982/25/06/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of the following deficiencies in its meeting No: NC/7/MEET/Aug/202526/6 dated 29.08.2025 held on 29.10.2025:	
1. Justification for 5 % wastage as all the waste generated is recycled in the process	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	94 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00001868AM26		
RA File Number	03AX04001715 AM26		
Licence No and Date	0311045365/04/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
Polyester Polyol (GX-64E)	1 Kg	Adipic Acid	0.70 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	95 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00002366AM26
RA File Number	03AX04002131 AM26
Licence No and Date	0311046021/29/07/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item Name: Silicone hose (net content: hose of vulcanized rubber - 71,956.800 kgs and adhesil silicone ink - 43.200 kgs) (cut to size)

Import Item:

S. no.	Import description	Quantity recommended
1	SILICONE HEATER HOSE	72676.368 Kg
2	ADHESIL SILICONE INK	44.064 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved
Party Name	TANDHAN POLYPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025
HQ File Number	HQRNORM APPLY 00002369AM26
RA File Number	02AX04000319 AM26
Licence No and Date	0211009196/29/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item:

S.No	Description of Export Item	Quantity
1	Flexitank TLBD WITH ACCESSORIES (Flexitank TLBD WITH ACCESSORIES (200 NOS) (ARTICLES MADE OF CONTAINING Polypropylene woven Fabric -2400 KGS,Polyethylene?Film -5600 KGS , Polypropylene?Valve set-400 NOS, Polypropylene Airvent set-40 NOS, AND Polypropylene plastic shim/clip-800 NO)	200 Numbers
2	Flexitank BLBD WITH ACCESSORIES(Flexitank BLBD WITH ACCESSORIES (700 NOS) (ARTICLES MADE OF CONTAINING Polypropylene woven Fabric -8400 KGS,Polyethylene?Film -19600 KGS , Polypropylene?Valve	700 Numbers

	set-700 NOS, Polypropylene Airvent set-160 NOS, AND Polypropylene plastic shim/clip-2800)	
3	Flexitank TLTD WITH ACCESSORIES(Flexitank TLTD WITH ACCESSORIES (100 NOS) (ARTICLES MADE OF CONTAINING Polypropylene woven Fabric -1155 KGS,Polyethylene?Film -3080 KGS , Polypropylene?Valve set-100 NOS, AND Polypropylene plastic shim/clip-400 NOS IN EXPORT PRODUCT))	100 Numbers

Import Item:

S. No	Import Item	Quantity
1	Polypropylene woven Fabric	1.05 Kg/ Kg Content in export
2	Polyethylene Film	1.05 Kg/ Kg Content in export
3	Polypropylene Valve set of Relevant Specification and Dimension	Net to Net
4	Polypropylene Airvent set of Relevant Specification and Dimension	Net to Net
5	Polypropylene plastic shim/clip of Relevant Specification and Dimension	Net to Net
6	Polypropylene woven Fabric of Relevant Specification and Dimension	Net to Net
7	Polyethylene Film	1.05 Kg/ Kg Content in export
8	Polypropylene Valve set of Relevant Specification and Dimension	Net to Net
9	Polypropylene Airvent set of Relevant Specification and Dimension	Net to Net
10	Polypropylene plastic shim/clip of Relevant Specification and Dimension	Net to Net

11	Polypropylene woven Fabric	1.05 Kg/ Kg Content in export
12	Polyethylene Film	1.05 Kg/ Kg Content in export
13	Polypropylene Valve set of Relevant Specification and Dimension	Net to Net
14	Polypropylene plastic shim/clip of Relevant Specification and Dimension	Net to Net
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	97 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00002390AM26		
RA File Number	03AX04001613 AM26		
Licence No and Date	0311046043/30/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
XLPE SIOPLAS COMPOUND	2000 MT	LLDPE Granules	1998.8 MT
		Tri Methoxy Vinyl Silane	28 MT
		Di- Cumylperoxide (DCP)	1.6 MT
		Antioxidant	1.6 MT
		Dibutyl Tin Dilaurate (DBTDL)	20 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/7/MEET/Aug/202526/6
Case Status	Case Approved

Party Name	SIDDHI PLAST		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00002419AM26		
RA File Number	03AX04002144 AM26		
Licence No and Date	0311046096/31/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
Articles made of Polypropylene namely Plastic Sheets / Plastic Boxes made out of Polypropylene (ITC(HS) 39202090, 39232990, (NET CONTENT:1) Polypropylene Granules:571500.00 KGS 2) Masterbatch:63500.00 kgs)	635000.0 Kg	Polypropylene Granules	600075.0 Kg
		Masterbatch HS ITC CODE 32061900 AND 39041929	66675.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	99 / NC/7/MEET/Aug/202526/6		
Case Status	Case Approved		
Party Name	SWASTIK POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00002430AM26		
RA File Number	05AX04001525 AM26		
Licence No and Date	0511034229/31/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND - MICROLON WHITE FOR ARTICLE BULLET FOR FOOTWEAR APPLICATION	100.0 Kg	PVC RESIN(K.VALUE 65-68)	50 MT
		DI OCTYL PHTHALATE(D.O.P.)	40.0 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	100 / NC/7/MEET/Aug/202526/6
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Case Status	Case Approved		
Party Name	SWASTIK POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ Aug/ 202526/ 6 and 29/08/2025		
HQ File Number	HQRNORM APPLY 00002431AM26		
RA File Number	05AX04001526 AM26		
Licence No and Date	0511034230/31/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND - MICROLON WHITE FOR ARTICLE BULLET FOR FOOTWEAR APPLICATION	100.0 Kg	PVC RESIN(K.VALUE 65-68)	50 MT
		DI OCTYL PHTHALATE(D.O.P.)	40.0 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			